

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Civil Appeal No(s). 4799/2018

UP SUNNI CENTRAL WAQF BOARD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(Only SLP(C) No. 15066 / 2018 is to be listed)

WITH

SLP(C) No. 15066/2018 (XI)

Date : 28-11-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.
Mr. Fuzail Ahmad Ayyubi, AOR

For Respondent(s)

Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Abdul Qadir, Adv.
Mr. Pradeep Misra, AOR

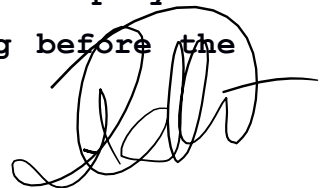
UPON hearing the counsel the Court made the following
O R D E R

Appearance :Ld. counsel for Petitioner is present.

Ld. counsel for Respondents is present.

SLP(C) No. 15066/2018

Four weeks' time as a last chance is granted to the sole respondent to file Counter Affidavit. After the expiry of four weeks, the matter be processed for listing before the Hon'ble Court, under the rules.



SURINDER S. RATHI
Registrar